

THE HIGH COURT OF ORISSA, CUTTACK

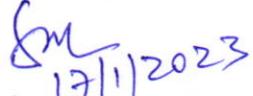
No. 957, Dated 17th January, 2023

NOTICE

With reference to the Court's Tender Call Notice No. 19222 dated 9.12.2022, it is hereby notified that "**RJ HOTMAX Reality Pvt. Ltd., Plot No. 160/C, Prachi Enclave, Chandrasekharapur, Bhubaneswar**" is declared to be successful L-1 bidder and is selected to run the Cafeteria inside the High Court of Orissa campus as per the terms and conditions of the Tender Call Notice.

The work order for the same will be issued in favour of the selected agency in due course.

By order


Registrar (Judicial)

Memo No. 9580 dated 17th January, 2023

Copy forwarded to the :

- 1) Notice Board for information;
- 2) Superintendent, Computer section for uploading the Notice in the website of the Court.

By order


Registrar (Judicial)